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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 205/BB/2020	For admission	Sec 131 of CA 2013	Quint Wellington Redwood India Consulting Pvt Ltd	Akshay G, PCS		

ADVOCATE FOR PETITIONER/s:

MR. AKSHAY. G - PCS

ADVOCATE FOR RESPONDENT/s:

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O R D E R

Heard Mr. Akshay G, learned PCS for the Petitioner through Video Conference.

Admit and Issue notice. Registry is directed to issue notice to Registrar of Companies, Karnataka, Regional Director and Designated Nodal Officer through email and the Petitioner is also permitted to take notice to all the Statutory Authorities along with material papers and Company Petition by authorized email as well as by Speed Post and submit proof of service in the Registry well before the next date of hearing. All the above mentioned Statutory Authorities are directed to file the reply within three weeks with a copy endorsing to the Petitioner.

Post the case for final hearing on 29.01.2021



MEMBER (T)



MEMBER (J)

Brunda

Verified

Court Officer